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in the matter, A decision has been taken to permit slum improvement in respect of CPWD lands (under the Ministry of Works and Housing). The Ministry of Works and Housing is pursuing the matter with other Central Government Departments and the State Government for an early decision in the matter.

## **©Restriction on sale of Fertilizer**

2843. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister AGRICULTURE be pleased to state:

- (a) whether it is a fact that Government have imposed certain restrictions on the sale of fertilizer by some fertilizer producing companies; and
- (b) if so, whether these restrictions will lead to fertilizer glut in the country?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b). There is no restriction as such on distribution of fertilisers. Depending upon the magnitude of requirements of the States for various types of fertilisers and availability

©Previously Unstarred Question 2344 transferred from the 21st March, 1983.

thereof in the particular State and also the nearby State, a Supply Plan for distribution of indigenous fertilisers is drawn up in coordination with manufacturers and state Governments. An effort is made while drawing up the Supply Plan, to ensure that crisscross and long distance movement of fertilisers is avoided as far as possible. Since the entire production of the fertiliser Companies is covered in the Supply Plan, the question of causing a situation of glut does not arise.

to Questions

## Financial Allocation to States under I.R.D.P.

2844. SHRI H. HANUMANTHAPPA: Will the Minister of RURAL DE-VELOPMENT be pleased to state:

- (a) the financial allocation to various States under the Integrated Rural Development Programme during the Sixth Five Year Plan period;
- (b) the amount spent so far out of this outlay, State-wise; and
- (c) the number of families covered under the Programme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVE-(SHRI HARI NATH LOPMENT MISHRA): (a) to (c)

tates/UTs.					•	No. of blocks	Allocation during S'xth Plan @ Rs 35 lakhs per blocks (Rs. in crores)	spent (since 1980-81 to Jan. 1983) (Rs. in crores)	Beneficiaries covered (since 1980-81 till Feb. 1983), thousand of families)
1		 		1	 	2	3	4	. 5
Andhra Pra	adesh					324	113*40	62.11	629.36
Assam .			٠	,	٠	134	46.90	6.87	53.62
Bihar .						587	205.45	57,105	575.87
Gujarat .						218	76-30	<b>27</b> ° 14	439.08

19	Written 2	[ F	RAJY	A SA	ABHA]		to Questions		120		
ı								2	3	4	5
Haryana		×			*			87	30.45	12.82	165.00
Himacha	l Pradesh		9	( <b>*</b> )		(*)	¥:	69	24. 15	8.90	123.19
Jammų &	Kashmir		2	T.V.		12		75	26.22	4.31	57.3
Karnatal	a .			š	9	$\widehat{\mathcal{M}}$		175	61.25	32.20	271'07
Kerala			it:	*	*	*:		144	50.40	12.73	271.4
Madhya	Pradesh	*		*		$^{\circ}$ ×	30.7	458	160.30	60.03	617.4
Maharas	htra .	1			240	ě.		296	103.60	36.70	408.0
Manipur	e - <u>#</u>					•		26	9.10	1.62	12.9
Meghala	ya .			٠	٠	•	,	24	8.40	1.43	18.3
Nagalan	d -	*	*	,				21	7.35	2.80	29.2
Orissa		,	÷		٠		9	314	109.90	23'41	358 • 1
Punjab		•	•			×.		117	40.95	29.63	232.6
Rajastha	n .	•		*	•	9		232	81.50	40.09	336+ 2
Sikkim			6		•	÷	- PT	4	1*40	0.24	1.6
Tamil N	adu .	•	•			8	•	377	131.95	67.73	797.9
Tripura			*				•	17	5*95	2.49	24.5
Uttar Pr	adesh	100	•	î .				876	306-60	106.58	2183.8
West Ber	ngal		*	,	•	•		335	117.25	7.11	151.6
UNION	TERRITO	RIE	s:								
A & N I	slands			*				5	1.75	_	0.0
Arunach	al Pradesl			(*)	•		6 <b>*</b> 1	48	16.80	1.47	14.5
Chandig	arh .	•				•	•	1	0.35	0.01	0.41
D& N	Haveli		*		•	*		1	0.35	_	0.1
Delhi			11.9					5	1.75	0.71	7.8

1.81

0.01

0.47

0.45 5.58

608 92 7806 56

15.07

4.03

4.30

1.75

7.00

1.40

5011 1753.85

5

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ALL INDIA

Goa, Daman & Diu .

Lakshadweep .

Pondicherry .

Mizoram